

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSR.P.(Crl.) No. 447/2025 in Crl.A. No. 3976/2025

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

MOHAMMAD AFZAL MOHAMMAD SHARIF

Respondent(s)

(IA No. 242074/2025 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

Date : 07-11-2025 This matter was called on for pronouncement of order today.

For Petitioner(s) : Mr. Tushar Mehta, S.G.

Mr. Aaditya Aniruddha Pande, AOR

Mr. Siddharth Dharmadhikari, Adv.

Mr. Shrirang B. Varma, Adv.

Mr. Bharat Bagla, Adv.

Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.

Ms. Chitransha Singh Sikarwar, Adv.

For Respondent(s) :

Hon'ble Mr. Justice Sanjay Kumar and Hon'ble Mr. Justice Satish Chandra Sharma pronounced two separate and dissenting orders.

Criminal M.P./I.A. No. 242074/2025 was rejected and the review petition stood dismissed, in terms of the order passed by Hon'ble Mr. Justice Sanjay Kumar.

However, as per the order pronounced by Hon'ble Mr. Justice Satish Chandra Sharma, application for an open court hearing of the review petition is allowed. Further direction is to issue notice to the respondents, returnable within two weeks and for listing of the matter after the said period.

(DEEPAK GUGLANI)

AR-cum-PS

(Two separate signed orders are placed on the file)

(PREETI SAXENA)

COURT MASTER (NSH)